

ITEM NO.39

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

Criminal Appeal No(s). 1848/2019

STATE OF U.P.

Appellant(s)

VERSUS

VINOD SONKAR & ANR.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.179848/2019-CONDONATION OF DELAY
IN FILING and IA No.179850/2019-EXEMPTION FROM FILING O.T.)

Date : 17-08-2022 This appeal was called on for hearing today.

For Appellant(s) Mr. Adarsh Upadhyay, AOR

For Respondent(s) Mr. Chandan Mishra, Adv.
Mr. Avadhesh Kumar Dubey, Adv.
Mr. Rajesh Kumar, Adv.
Mr. Rahul Kumar, Adv.
Ms. Manju Jetley, AOR

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Service is complete.

Records have been received.

Four weeks time is given to the Ld. Counsel for the parties to
file the additional documents. After expiry of four weeks, list
the matter before the Hon'ble Court, under the rules.

S.P.S. LALER
Registrar

MG